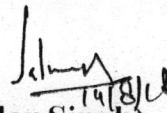


HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

CORRIGENDUM

Please read Enrolment No.56/2016 dated 10.02.2016 instead of 56/2014 issued vide Provisional Notification No.853 dated 15.02.2016 in favour of Ms. Rohini Rajwal D/O Sh. Vijay Kumar Dogra R/O Kandharnu, Nagarota Gujroo, Billawar, Kathua.

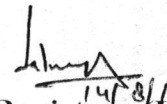

(S. Jatinder Singh)
Assistant Registrar (L.P)

No. 34007-12/L.P

Dated 14/08/2018

Copy forwarded to the:-

1. Principal District & Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette
4. District President Bar Association, Kathua.
5. In charge N.I.C. High Court of J&K Srinagar for uploading on the website
6. Ms. Rohini Rajwal D/O Sh. Vijay Kumar Dogra R/O Kandharnu, Nagarota Gujroo, Billawar, Kathua for information.


Assistant/Registrar (L.P)
14/8

ARTICLE

The first part of the article discusses the historical background of the Middle East and Africa, and the second part discusses the current situation of the region.

Author's name and affiliation

Date of publication

The article is a review of the book 'The Middle East and Africa' by [Author's name]. The book is a comprehensive survey of the region, covering its history, politics, and culture. The author's analysis is thorough and well-researched, and the book is a valuable resource for anyone interested in the Middle East and Africa.

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